

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 547 OF 2001

STATE OF U.P.

Appellant (s)

VERSUS

BASANT BALLABH PANDEY

Respondent(s)

(office report for direction regarding payment of fee to Amicus Curiae))

Date: 23 /11/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE J.M. PANVHAL

For Appellant(s) Mr. Vijay Panjwani, Adv. (A.C.)

For Respondent(s) Ms. Rachana Srivastava, Adv.

UPON hearing counsel the Court made the following
O R D E R

After having perused the office report, we direct that an amount of Rs. 7000/- may be paid to the learned Amicus Curiae.

(KALYANI GUPTA)
SR. P.A.

(VINOD KULVI)
COURT MASTER